

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal Nos. 91, 92 & 93 of 2016

Dated: 10th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**BSES Rajdhani Power Ltd. & Anr. Appellant(s)
Vs.
Delhi Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Rahul Kinra
Mr. Ashutosh K. Srivastava

Counsel for the Respondent(s) : Mr. Divyanshu Raj for R. 1

Ms. Neha Garg
Ms. Parichita Chowdhury for R. 2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **23.11.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**